

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO. HC. VII-128/2007/4591/A**

From :- Shri Saptarshi Garg,  
Jt.Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Paban Chandra Kalita,  
District & Sessions Judge,  
Dhubri.

Dated Guwahati the <sup>th</sup> 26 May, 2023.

Sub: **Station leave permission.**

Ref:- Your letter No. DJ.XII-2/2023/2933/E dtd. 24.05.2023.

Sir,

With reference to the above, I am directed to inform you that you have been granted **station leave permission, alongwith official vehicle, at own cost, from the evening of 26.05.2023 till the morning of 29.05.2023**, as prayed for. The next senior most Judicial officer at the station shall remain in charge of your Court and office in your absence.

Yours faithfully,

sd/-  
**JT. REGISTRAR (VIGILANCE)**

**Memo NO. HC. VII-128/2007/4592/A, dated , 26-05-2023**

Copy to:

✓ 1. The Project Manager, Gauhati High Court, Guwahati.

  
**JT. REGISTRAR (VIGILANCE)**  
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